

total number of 15,28,567 samples screened. The figures also reveal that the majority of the HIV positive cases belong to the heterosexually promiscuous groups. Blood donors and Intravenous Drug users ; come next

The Government have chalked up a multi-sectoral national programme to prevent and control HIV/AIDS with the assistance of the World Bank and WHO. The programme which is estimated to cost about Rs. 222.6 crores during the Eighth Five Year plan period has the following components :

- (a) Strengthening the Management Capacity for HIV Control in the Central as well as the State levels;
- (b) Promoting Public awareness and community support;
- (c) Improving blood safety and the rational use of blood;
- (d) Building Surveillance and clinical management capacity; and

Action on all these components has commenced during the current year.

Conversion of forest land into non-forest Land!

*125. SHRI RAMACHANDRAN PILLAI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Government have permitted any State Government to convert forest lands into non-forest lands under the Forest Conservation Act 1980 recently; and

(b) if so, the name of the States and situations leading to such decisions?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) and (b) Diversion of forest land for non-forestry purposes have been approved under the Forest (Conservation) Act, 1980 in respect of 188 proposals during the period from 1-1-92 to 31-10-1992, pertaining to various States/UTs. excluding J&K, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, West Bengal, A & N., Dadra & 3—408RSS/93

Nagar Haveli, Delhi, Daman & Diu, Pondicherry, Lakshdweep and Chandigarh. Diversion of forest land have been approved after careful consideration of all relevant information including environmental effect for the proposed diversion of forest land and flora and fauna.

Medical Colleges Charging Capitation fee in the Country

*127. SHRI RAM RATAN RAM :
SHRI VISHNU KANT SHAS-TRI :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what is the State-wise number of Medical Colleges in the country which are charging capitation fee for admission to the various medical courses;

(b) the names of colleges which have been given recognition by the Universities and/or Medical Council of India;

(c) the names of the colleges which have not been recognised by the Medical Council of India and whether any students have been admitted by such colleges;

(d) the names of medical colleges which have been started in 1992 and are admitting students by charging capitation fee, and the names of those which have not been recognised by the Medical Council of India; and

(e) whether Government have taken note of the statement by the President of the Medical Council of India that there is no need for more medical colleges in the country, as published in the "Indian Express" of 1st September, 1992 ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI M. L. FOTBDAR) : (a) According to information furnished by the Medical Council of India the state-wise number of medical colleges in the country which are charging